

DELHI LEGISLATIVE ASSEMBLY

Revised List of Business

Thursday 22nd September 2005/ 31 *Bhadrapada* 1927 (*Saka*)

2.00 PM

National Song (Vande Mataram)

- 1 **Obituary References:** Obituary references to be made on the passing away of Shri Sunil Dutt, Former Union Minister.
- 2 **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
- 3 **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:
 1. Shri Moti Lal Sodhi
 2. Shri Kulwant Rana
 3. Shri Bheeshm Sharma
 4. Smt. Tajdar Babar
 5. Shri Vijay Jolly
 6. Shri Mohan Singh Bisht
 7. Shri Jai Bhagwan Aggarwal
 8. Shri OP Babber
 9. Shri Sahab Singh Chauhan
 10. Shri Surendra Kumar
- 4 **Presentation of Reports:**
 1. Shri Ramakant Goswami
Shri Sahab Singh Chauhan
to present the **Seventh Report of the Business Advisory Committee.**
 2. Shri Ramakant Goswami
Shri SP Ratawal
to present the **Fifth Report of the Private Members Bills and Resolutions Committee**
 3. Dr. SC Vats
Shri Sahab Singh Chauhan
to present the **Second Report of the Public Accounts Committee.**
- 5 **Papers to be laid on the Table:**
 1. Smt. Sheila Dikshit, Chief Minister to lay copies of the following documents:
 - (i) Notification dated 3rd June 2005 regarding amendments in the list of Competent Authorities under DRTI Act. (English and Hindi Version).
 - (ii) Notification dated 19th May 2005 regarding appointment of Shri Gautam Kaul, IPS (Retd) as Whole Time Member of PGC, upto 25th March 2006. (English and Hindi Version).
 - (iii) Notification dated 12th July, 2005 regarding appointment / extension of Dr.(Mrs.) Sudershan Pathak and Shri I.A. Siddiqui, Part Time Members of PGC for a further period of one year. (English and Hindi Version).
 - (iv) Notified Ordinances No.2 to 27 of Guru Gobind Singh Indraprastha University duly notified vide Gazette Notification dated 10.03.2005.
 2. Shri Haroon Yusuf, Minister of Transport to lay copies of the following

documents:

- (i) Annual Accounts of Delhi Transport Corporation for the year 2003-2004. (English and Hindi Version).
- (ii) Audit Report of Delhi Transport Corporation for the year 2003-2004. (English and Hindi Version).
- (iii) Review and Delay Statement of Delhi Transport Corporation for the year 2003-2004.

3. Shri Rajkumar Chauhan, Minister of Development to lay copies of the following documents:

1. Notification dated 24th March 2005 regarding nomination of the members of APMC (MNI) Azadpur. (English and Hindi Version).
2. Notification dated 11th April 2005 regarding nomination of Shri Surinder Kohli, as a member of DAMB, on being elected from licensed traders and commission agents. (English and Hindi Version).
3. Notification dated 26th April 2005 regarding notification of Kisan Haat, Chattar Pur (Andheri More) as sub-yard of APMC (MNI) Azadpur for marketing of Fruits and Vegetables. (English and Hindi Version).

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LEGISLATIVE PROPOSALS

(1) The Delhi Water Board (Amendment Bill), 2005: The Chief Minister to introduce 'The Delhi Water Board (Amendment Bill), 2005 (Bill No. 9 of 2005) with the leave of the House.

(2) The Delhi Value Added Tax (Second Amendment Bill) 2005: The Minister of Finance to introduce The Delhi Value Added Tax (Amendment Bill) 2005 (Bill No.10 of 2005)

7 Short Duration Discussion:

1. Dr. Jagdish Mukhi

Shri Sahab Singh Chauhan

Shri Bheeshm Sharma

' Issues relating to electricity supply in Delhi'

2. Shri Vijay Jolly

Shri Sushil Choudhery

Shri Bheeshm Sharma

'Law and Order situation in Delhi'

Delhi
22nd September 2005

Siddharath Rao
Secretary